

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 134
(IB)-525(PB)/2021

IN THE MATTER OF:

Sujit Raghunath Desai	...	Applicant/Petitioner
Vs		
Essel Realty Developers Pvt Ltd	...	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 05.10.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Mr. Gaurav Agarwal, Ms. Neelkamal Mishra, Adv.
For Respondent :

ORDER

List the matter for further consideration on 06.12.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

05.10.2021
DPK